

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.  
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY  
11.08.2020

MORNING SESSION	AFTERNOON SESSION
<p><b>JC Matter</b></p> <p>1. CC 496/2014</p> <p><b>HEARING</b></p> <p>2. OS 57/2020 3. OS 61/2020 4. OS 33/2019 Adv 5. OS 173/2020 Narayanaswamy V/s Somappa</p> <p><b>ISSUES</b></p> <p>6. OS 85/2018 7. OS 55/2019 8. OS 97/2019 9. OS 425/2019 10. OS 264/2018</p>	<p><b>ARGUMENTS</b></p> <p>11.OS 83/2018 12.OS 113/2013 13.OS 281/2015</p> <p><b>JUDGMENT</b></p> <p>14.OS 541/2014</p> <p><b>HEARING</b></p> <p>15. OS 531/2014 16. OS 81/2014 17. OS 113/2014 18. OS 213/2019 19. OS 127/2017 20. OS 173/2017 21. OS 75/2020</p>

Hosakote

Dated: - 10.08.2020

*(Signature)*  
10/08/2020  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.